NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

Item 5

**CA 459/2022 IN CP 3638/MB/2018**

CORAM:
SH. SHYAM BABU GAUTAM — HON'BLE MEMBER (T)
JUSTICE P.N. DESHMUKH (Retd.) — HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON 06.09.2022

NAME OF THE PARTIES: - **MRS. ARUL MOZHI**
**Vs.**
**IL&FS ENGINEERING AND CONSTRUCTION COMPANY LIMITED**
**IN THE MATTER OF**
**Union of India**
**V/s.**
**Infrastructure Leasing & Financial Services Ltd & Ors**

*Appearance (via video-conference):*
For Applicant : None present
For Respondent : Adv. Roma Bhojani
For UOI : Adv. Aditya Sikka a/w Vasudha Vijaysheel

Section 241-242 of the Companies Act, 2013 & Rule 11

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**ORDER**

Neither the Counsel for the Applicant is present nor has placed on record Hard Copies of this Application. Ld. Counsel for the Applicant is directed to place on record two sets of Hard Copies of this Application well before the adjourned date. Applicant is also directed to serve the copy of the same to all Respondents who has been arrayed as respondent in the said Application. List this matter on Board on **07.10.2022.**

**Sd/-**
SHYAM BABU GAUTAM
Member (Technical)

**Sd/-**
JUSTICE P.N. DESHMUKH
Member (Judicial)

Prasad